HIGHCOURT OF ANDHRA PRADESH

NOTICE

The Hon'ble Chief Justice on considering the requests and representations directed as under:

- 1. The condition no.1 in the roster point stands withdrawn and the mentionings and the lunch motions to the Hon'ble Judges shall be as per the Roster.
- 2. Causelist shall be uploaded prior to 6:00 pm on every Court working day.
- 3. Court dated cases shall be listed on respective dates as directed by the Hon'ble Courts.
- 4. All the not reached cases shall be listed on every alternative dates

// BY ORDER //

Dt.06.12.2020

REGISTRAR (JUDICIAL)